

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

21(ND)2009

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2018**

**NAME OF THE COMPANY: M/s. Smt. Madhu Bhaskar V/s. TNB
Investments Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

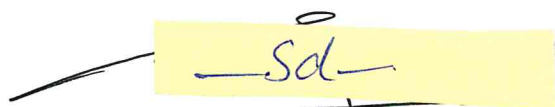
S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present for the Petitioner: Mr. Saurabh Kalia, Advocate

Present for the Respondent: Mr. Sarwar Raza & Mr. Mohd Waseem Akram,
Advocate along with respondents

ORDER

No time left. Renotify this case on 7th of September, 2018.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**

(Sameer)